

construction in these areas due to paucity of funds. Government is now taking necessary action to construct shops as early as possible. As a stop-gap arrangement, 6 temporary shops in each of these colonies have already been provided by the Government. A quarter has also been allotted to the Government employees Association, for running a cooperative store in West Vinay Nagar.

(b) Yes, Sir.

(c) About 68 in Motibagh area, 12 in West Vinay Nagar and 24 in North Medical Enclave.

(d) Yes, Sir. The New Delhi Municipal Committee had demolished some shops because those were unauthorised constructions.

Recovery of Abducted Persons

*1286. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that a delegation from Pakistan has come to India to discuss the matters concerning the recovery of abducted persons?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Haji Maula Bux Sumroo, Minister of State for Rehabilitation, Government of Pakistan met me in Delhi on the 27th and 29th November 1957, and urged that the Abducted Persons (Recovery and Restoration) Act which expired on the 30th Nov. '57 may be continued. It was explained to him that this legislation had been renewed from time to time only for specified periods and that it was made clear in the Parliament on the last occasion when the Act was extended that this was to be the last extension. The Pakistan Minister was also informed that in conformity with the general policy of the Government of India, facilities will continue to be afforded for the restoration of abducted persons from the areas affected provided they wish to go over to Pakistan of their own will.

Handicrafts

*1287. Shri Eiyaperumal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government extended any help for the development of handicrafts to Madras State in the First Five Year Plan; and

(b) if so, how much money has been given by the Central Government?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) During the year 1951-52, a grant of Rs. 1,56,600 was sanctioned to the Government of Madras for general schemes for cottage industries including handicrafts. Rupees 5,00,905 and rupees 2,12,150 were sanctioned as grant and loan respectively for handicrafts during the remaining period of the First Five Year Plan.

Second Five Year Plan for Madras

*1288. Shri Narasimhan: Will the Minister of Planning be pleased to state:

(a) the portion of the Second Five Year Plan in its application to Madras State, which can be considered to have come within the description 'the core of the Plan'; and

(b) the details thereof?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Misra): (a) and (b). The portion of the Second Five Year Plan in its application to Madras State coming within the core would include the Naveli Lignite Project, certain railway projects located in Madras State and Madras port development project. The details of these projects are under consideration. Certain power projects in Madras State for which foreign exchange is likely to be arranged may also be accorded the same priority as projects in the core.